

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 328/GT/2014

Subject : Determination of tariff for Mauda Super Thermal Power Station Stage-I (1000 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Madhya Pradesh Power Management Company Ltd. & 6 Others

Petition No. 339/GT/2014

Subject : Determination of tariff for Vindhaychal Super Thermal Power Station Stage-I (1000 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Madhya Pradesh Power Management Company Ltd. & 6 Others

Petition No. 340/GT/2014

Subject : Determination of tariff for Korba Stage-III (500MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Madhya Pradesh Power Management Company Ltd. & 6 Others

Date of hearing : **24.5.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Parties present : Shri Ajay Dua, NTPC
Shri Sameer Aggarwal, NTPC
Shri Nishant Gupta, NTPC
Shri Rajeev Choudhary, NTPC
Shri Bhupinder Kumar, NTPC
Shri T. Vinodh Kumar, NTPC
Ms. Suchitra Maggon, NTPC
Shri Parimal Piyush, NTPC
Shri Manish Jain , NTPC
Shri Sachin Jain, NTPC
Shri Rohit Ladha. NTPC
Shri Arvind Banerjee, CSPDCL

Record of Proceedings

The representative for the respondent, Chhattisgarh State Power Distribution Company Limited prayed for time to file its reply in Petition Nos. 328/GT/2014, 339/GT/2014 and 340/GT/2014.



2 The Commission accepted the prayer and directed to list the matter on 14.6.2016. The Commission directed the respondents to file their reply in the matter.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)

